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give herein below the details of the assets (immovable, movable, bank balance, etc.) of Inyself, my spouse and dependants\*:

Details of movable assets (Assets In joint name Indicating the extent of Joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-I Name	Dependant-2 Name	Dependent-3 Etc. Name
(i)	Cash	50,000/	20,000	×	*	*
(11)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	1,00000	3,00000			
(81)	Bonds, Debentures and Shares in companies			1	31.17.37	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	SANTRO 2010 ACHVOLIS	Activa	_		
(vi)	Jewellery (give details of weight and value)		25 Gran		1011	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of Joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	×		± 1 2 3 1 10		end
(11)	Non-Agricultural Land Location(s) Survey number(s) Extent (Total measurement) Current market value	X				
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	X				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	925   X	torson Losd Phy	Nagar No 10 Navari St	Surf	
(v)	Others (such as interest in property)					<u> </u>

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	LIC Husinglan	2300000/
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		10
	(b) dues to departments dealing with supply of water	1901	
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, If any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	
	(iii) Sales Tax (Only in case of proprietary business)	
	(iv) Property Tax	1

C. Personal D	etan	
GPF/CPF/PRAN No.	:-	PTS/BLA- 1339 M (M/F)
Gender	:- -	M (M/F)
Date of Birth		08041967 (DD/MM/YYYY)
Class/Group	:-	C (A/8/C)
Cadre	:	(Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)
Home District	.26 	Bhalalpur
I hereby	declar	e that the above details are true to the best of my
knowledge and t	selief.	

Signature Md Night Akthr

Name of Employee: MD. N. S. H. A.T. A. KHTAL

Designation: Library A. Hendant

Department: Library

Note:

Place: Part M. Date: 1.4.1.2/23

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.